

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:459

ANSWERED ON:19.07.2016

CRZ Notification

Patil Shri Shivaji Adhalrao;Pradhan Shri Nagendra Kumar;Raut Shri Vinayak Bhaurao;Roy Prof. Saugata;Shetty Shri Gopal
Chinayya;Shewale Shri Rahul Ramesh;Shinde Dr. Shrikant Eknath;Yadav Shri Dharmendra

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Maharashtra for environmental clearance regarding issue of Greater Mumbai pertaining to CRZ Notification 2011 (MCGM), preparation of new development plan for Mumbai including redevelopment of dilapidated, cessed and unsafe buildings;
- (b) if so, the details in this regard;
- (c) the present status of the said proposals; and
- (d) the time by which the said proposals are likely to be finalised along with the reasons for delay in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

(a)No proposal has been received in the Ministry from Government of Maharashtra seeking environmental clearance under Coastal Regulation Zone (CRZ) Notification, 2011 for new development plan of Mumbai including redevelopment of dilapidated, cessed and unsafe buildings in CRZ areas of Mumbai.

(b) to (d) : Does not arise in view of answer at (a) above.
